

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (सुश्री प्रतिमा भौमिक): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 78 of the Rights of Persons with Disabilities Act, 2016:-

- (a) Annual Report of the Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi, for the year 2021-22.
- (b) Explanatory Memorandum on the above Report.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T. 10315/17/23]

II. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Shree Bhagwan Mahaveer Viklang Sahayata Samiti, Jaipur, Rajasthan, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (ii) (a) Annual Report and Accounts of the Narayan Seva Sansthan Udaipur, Rajasthan, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.

[Placed in Library. For (i) and (ii) See No. L.T. 10314/17/23]

I. Notifications of the Ministry of Education

II. Report and Accounts (2022-23) of EdCIL (India) Limited, Noida and related papers

III. Reports and Accounts (2021-22 & 2022-23) of various IIITs and related papers

IV. Report and Accounts (2022-23) of ABV-IIITM, Gwalior and related papers

V. MoU between the Government of India and EdCIL (India) Limited

शिक्षा मंत्रालय में राज्य मंत्री (डा. सुभाष सरकार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. G.S.R. 623 (E), dated the 25th August, 2023, publishing the Council of Architecture (Amendment) Rules, 2023, under sub-section (3) Section 44 of the Architects Act, 1972.

[Placed in Library. See No. L.T. 10578/17/23]

(ii) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. — 27021/2022-Estt./CSU/Ordinances., dated the 17th October, 2023, publishing the Ordinances of Central Sanskrit University, Delhi, under sub-section (2) of Section 44 of the Central Sanskrit Universities Act, 2020.

[Placed in Library. See No. L.T. 10255/17/23]

(iii) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. — 1-1/2023(IC-FHEI)., dated the 8th November, 2023, publishing the University Grants Commission (Setting up and Operation of Campuses of Foreign Higher Educational Institutions in India) Regulations, 2023, under Section 28 of the University Grants Commission Act, 1956.

[Placed in Library. See No. L.T. 10252/17/23]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: —

- (a) Annual Report and Accounts of the EdCIL (India) Limited, Noida, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10254/17/23]

III. A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 28 and sub-section (3) of Section 37 of the Indian Institutes of Information Technology (Public-Private Partnership) Act, 2017:-

- (i) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Guwahati, Assam, for the year 2022-23.
- (b) Annual Accounts of the Indian Institute of Technology Information (IIIT), Guwahati, Assam, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10250/17/23]

- (ii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Nagpur, Maharashtra, for the year 2022-23, and the Audit Report thereon.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10247/17/23]

(iii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Sri City Chittoor, Andhra Pradesh, for the year 2022-23, and the Audit Report thereon.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10249/17/23]

(iv) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Sonapat, Haryana, for the year 2021-22, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10251/17/23]

IV. A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 30 and sub-section (3) of Section 39 of the Indian Institutes of Information Technology Act, 2014:-

(a) Annual Report of the Atal Bihari Vajpayee- Indian Institute of Information Technology and Management (ABV-IIITM), Gwalior, for the year 2022-23.

(b) Annual Accounts of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management (ABV-IIITM), Gwalior, for the year 2022-23, and the Audit Report thereon.

(c) Review by the Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10248/17/23]

V. A copy each (in English and Hindi) of the Memorandums of Understanding between the Government of India (Department of Higher Education, Ministry of Education) and the EdCIL (India) Limited, for the years 2023-24 and 2024-25.

[Placed in Library. See No. L.T. 10933/17/23]

MESSAGES FROM LOK SABHA

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha at its sitting held on 12th December, 2023, passed (I) The Jammu and Kashmir Reorganisation (Second Amendment) Bill, 2023; and (II) The Government of Union Territories (Amendment) Bill, 2023.

I lay a copy of each of the said Bills on the Table.
